

STATEMENT

HOSPITALS

1. ESI Hospital, Choudwar.
2. ESI Hospital, Kansabahal.
3. ESI Hospital, Brajrajnagar.
4. ESI Hospital, Jaykaypur.

DISPENSARIES

1. ESI Dispensary, Barbil.
2. ESI Dispensary, Barang.
3. ESI Dispensary, Bardol.
4. ESI Dispensary, Shaheed Nagar (Bhubneswar)
5. ESI Dispensary, Brajrajnagar.
6. ESI Dispensary, T P Mills Area, Choudwar
7. ESI Dispensary, Hirakud
8. ESI Dispensary, in the campus of ESI Hospital, Choudwar
9. ESI Dispensary, Jaykaypur
10. ESI Dispensary, Kansabahal
11. ESI Dispensary, Rajgangpur
12. ESI Dispensary, Rourkela-4.
13. ESI Dispensary, Telegapeth
14. ESI Dispensary, Khapuria.
15. ESI Dispensary, Rajabagicha
16. ESI Dispensary, Chandinichowk
17. ESI Dispensary, Paradeep
18. ESI Dispensary, PPL Area
19. ESI Dispensary, Nuapatna
20. ESI Dispensary, Bhagatpur
21. ESI Dispensary, Dhanmandal
22. ESI Dispensary, Jajpur Road.
23. ESI Dispensary, Tirtol
24. ESI Dispensary, Jagatpur
25. ESI Dispensary, Ancheswar
26. ESI Dispensary, Khurda
27. ESI Dispensary, Randia
28. ESI Dispensary, Charampa
29. ESI Dispensary, Balasore
30. ESI Dispensary, Balgopalpur.
31. ESI Dispensary, Chhanpur
32. ESI Dispensary, Govindpur.
33. ESI Dispensary, Dhankanai
34. ESI Dispensary, Angul
35. ESI Dispensary, Ganjam
36. ESI Dispensary, Berhampur
37. ESI Dispensary, Aska
38. ESI Dispensary, Jaypore

39. ESI Dispensary, Sonapur.
40. ESI Dispensary, Balangir.
41. ESI Dispensary, Tora.
42. ESI Dispensary, Sambalpur.
43. ESI Dispensary, Jharsuguda.
44. ESI Dispensary, Rajgangpur-II
45. ESI Dispensary, Kalugaon.
46. ESI Dispensary, CISF Colony (RKL)
47. ESI Dispensary, FCI Colony (RKL)
48. ESI Dispensary, IDL Chemicals
49. ESI Dispensary, Kiroi
50. ESI Dispensary, Brahamanipal.
51. ESI Dispensary, Baripada.

12.00 hrs.

(Interruptions)

[English]

MR SPEAKER : I shall allow the Zero Hour proceedings after the Papers are laid on the Table of the House

(Interruptions)

SHRI RAM NAIK (Mumbai North) Sir, are you allowing the Papers to be laid first?

MR. SPEAKER : That would be better because the Ministers have to go and they have to do some work also

12.01 hrs.

PAPERS LAID ON THE TABLE

*National Commission for Backward Classes
(Salaries and Allowances and other
Conditions of Service of Chairperson and
Members) Rules, 1996 etc*

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) Sir, I beg to lay on the Table

- (1) A copy of the National Commission for Backward Classes (Salaries and Allowances and other Conditions of Service of Chairperson and Members) Rules, 1996 (Hindu and English versions) published in Notification No. G.S.R. 100(E) in Gazette of India dated the 20th, February, 1996, under sub-section (3) of section 17 of the National Commission for Backward Classes Act, 1993

{Placed in Library see No. LT-28/96}

(2) A copy each of the following paper (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(i) Review by the Government of the working of the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 1994-95.

(ii) Annual Report of the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library see No LT 29/96]

*Maternity Benefits (Mines & Circus)
(Amendment) Rules, 1996 etc*

THE MINISTER OF LABOUR (SHRI M ARUNACHALAM) : Sir, I beg to lay on the Table :

(1) A copy of Maternity Benefit (Mines & Circus) (Amendment) Rules, 1996 (Hindi and English versions) published in Notification No G.S.R. 70(E) in Gazette of India dated the 31st January, 1996, under sub-section (3) of section 28 of the Maternity Benefits Act, 1961

[Placed in Library see No. LT 30/96]

(2) A copy of Employees Pension (Amendment) Scheme, 1996 (Hindi and English versions) published in Notification No G.S.R. 134 in Gazette of India dated the 28th February, 1996 under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952

[Placed in Library see No LT 31/96]

(3) A copy of the Financial Estimates and Performance Budget for the year 1996-97 (Hindi and English versions) of the Employees' State Insurance Corporation under section 36 of the Employees' State Insurance Act, 1948

[Placed in Library see No LT 32/96]

(4) A statement (Hindi and English versions) on the ratification and Action taken on the implementation of the provisions of International Labour Organisation convention No. 147 concerning Minimum standards in Merchant Ships

[Placed in Library see No LT 33/96]

12.02 hrs.

BUSINESS ADVISORY COMMITTEE

First Report

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA KUMAR JENA) : Sir, I beg to present the first report of the Business Advisory Committee.

12.03 hrs.

ELECTION TO COMMITTEE

Employees' State Insurance Corporation

[English]

THE MINISTER OF LABOUR (SHRI M ARUNACHALAM) : Sir, I beg to move:

"That in pursuance of Section 4(i) of the Employees' State Insurance Act, 1948, read with rule 2A of the Employees' State Insurance (Central) Rules, 1958, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Employees' State Insurance Corporation, subject to other provisions of the said Act."

MR SPEAKER : The question is :

"That in pursuance of Section 4 (i) of the Employees' State Insurance Act, 1948, read with rule 2A of the Employees' State Insurance (Central) Rules, 1958, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Employees' State Insurance Corporation, subject to other provisions of the said Act."

The motion was adopted

RE : HIKE IN ADMINISTERED PRICES OF PETROLEUM PRODUCTS

[English]

MR SPEAKER : Now, we come to Zero Hour

SHRI JASWANT SINGH (Chittorgarh) : Mr Speaker, Sir, if I raise this question it is with no great